Bail Matters No.:1360/2020
State Vs Mohd. Umar
FIR No.: 210/2020
PS: Sarai Rohilla

29/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Juned Alam, learned counsel for the applicant / accused through VC.

At request, put up for purpose fixed for **04/11/2020**.

(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/29.10.2020

Bail Matters No.:1410/2020
State Vs Pankesh Kumar & Ors (Sunil)
FIR No.: 436/2018
PS: Karol Bagh

29/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.

Mr. K.Z. Khan alongwith Mr. Deepak, learned counsel for applicant through VC.

At request, put up for purpose fixed for **02/11/2020**.

Neelofer

(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/29.10.2020

Bail Matters No.:1585/2020
State Vs Salman Khan
FIR No.: 210/2020
PS: Sarai Rohilla

29/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Suraj Prakash Sharma, learned counsel for applicant through VC.

At request, put up for purpose fixed for **05/11/2020.**

(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/29.10.2020

Bail Matters No.:1612/2020
State Vs Surender Ahirwal
FIR No.: 147/2020
PS: Prasad Nagar

29/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
None for the applicant.

At request, put up on **03/11/2020** previous order be complied with.

(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/29.10.2020

Bail Matters No.:1602/2020
State Vs Prateek Ajmani & Anr
FIR No.: 420/2020
PS: Karol Bagh

29/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Gurjeet Singh, learned counsel for applicant through VC.
Mr. Sahil Mongia complainant through VC.

At request, put up for purpose fixed for **02/11/2020**.

(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/29.10.2020

Bail Matters No.:1603/2020
State Vs Himanshu Ajmani & Anr
FIR No.: 452/2020
PS: Karol Bagh

29/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Gurjeet Singh, learned counsel for applicant through VC.
Mr. Sahil Mongia complainant through VC.

At request, put up for purpose fixed for **02/11/2020**.

Neelofar

(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/29.10.2020

Bail Matters No.:1635/2020
State Vs Rajesh Gurjar
FIR No.:01/2020
PS: Prashad Nagar

29/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mohd. Shakir Khan and Mr. Anil Kumar Sharma, learned counsel for applicant through VC.
Ms. Lakshmi Raina alongwith Mr. Rahul Ranjan, learned counsel for complainant DCW Cell through VC.
DP SI Asmita on behalf of IO through VC.

Reply filed by the IO.

At request, put up for purpose fixed for **02/11/2020**.

Neelofer

(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/29.10.2020

Bail Matters No.:1636/2020
State Vs Amit @ Akash
FIR No.: 193/2019
PS: Prashad Nagar

29/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Mohit Chadha, learned counsel for applicant through VC.

Reply filed by the IO.

At request, put up for purpose fixed for **02/11/2020**.

Neelofer

(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/29.10.2020

State Vs. Rahul
(Application of Noori)
FIR No. 339/2016
PS Darya Ganj
u/s 395/412/120 B/34 IPC

29.10.2020

File taken up as the Ahlmad of the Court ofSh. Naveen Kumar Kashyap has brought the bail bonds of accused Noori.

Sh. Naveen Kumar Kashyap, ASJ-04 is on leave and undersigned is 1st Link.

Present Accused Noori with both sureties and her counsel Sh. J.S. Mishra Ld. LAC.

Two fresh bail bonds furnished in pursuance of bail order dated 27.10.2020. Bail bonds be sent for verification by the IO for 02.11.2020. Ld. Counsel submits that accused is on interim bail till 31.10.2020 and if bail bonds are not accepted today she will have to surrender on 02.11.2020 in the jail.

I have perused the record and found that accused Noori is on interim bail and now have been granted regular bail by the concerned court of Sh. Naveen Kumar Kashyap, vide order dated 27.10.2020. The bail bond furnished today are accepted till 02.11.2020. In the meantime, IO will verify the same.

Put up on 02.11.2020.

(CHARU AGGARWAL)
Link ASJ-02, CENTRAL,
TIS HAZARI COURTS, DELHI.

State Vs Raj Bahadur & others
(Regular bail application of Sanjay @ Dharamvir)
FIR No 130/2014
P. S. Kamla Market

29.10.2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Rajan Bhatia, learned counsel for applicant through VC.

At request, put up on **04/11/2020 for purpose fixed**. Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Mohd. Umair & Umer
(Regular bail application of Umair @ Umer)
FIR No 50/2020
P. S.Chandni Mahal

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned AddlPP for State through VC.
Mr. Jaspal Singh, learned counsel for the applicant through VC.
Mr. Amit Yadav, learned counsel for complainant also through VC.

At request, put up on **05/11/2020 for report from the IO.** Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Deepak Kumar
(Interim bail application of Deepak Kumar)
FIR No 34/2014
P. S. Prasad Nagar

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Yogesh Swaroop, learned counsel for applicant through VC.

At request, put up on **06/11/2020 for report from the IO**. Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Fareed Ahmed
(Regular bail application of Fareed Ahmed)
FIR No 266/2014
P. S. Chandni Mahal

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Harsh Hardy,learned counsel for applicant through VC.

At request, put up on **09/11/2020 for report from the IO**.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Vipin Sharma
(Application for extension of interim bail of Vipin Sharma)
FIR No 213/2018
P. S. Lahori Gate

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Ravi Kaushal, learned counsel for applicant through VC.

At request, put up on **06/11/2020 for report from the IO**. Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Sunder
(Application for Extension of interim bail of Ranjeet @ Nandu)
FIR No 252/2016
P. S.Kotwali

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Arvind Kumar, learned counsel for the applicant through VC.

At request, put up on **06/11/2020 for report from the IO**. Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Ajay & others
(Application for extension of interim bail of Ajay)
FIR No 264/2015
P. S. Subzi Mandi

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Jabbar Hussain, learned counsel for applicant through VC.

At request, put up on **06/11/2020 for report from the IO.** Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Ajay @ Nathu & others
(Application for extension of interim bail of Ajay @ Nathu)
FIR No 48/2015
P. S. Nabi Karim

29.10.2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Deepak Sharma, learned counsel for applicant through VC.

At request, put up on **03/11/2020 for report from the IO**. Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Shankar Kumar Jha @ Moment
(Application for extension of interim bail of Shakar Kumar Jha)
FIR No 14/2019
P. S. Subzi Mandi Railway Station

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. S.N. Shukla, learned LAC for applicant through VC.

At request, put up on **07/11/2020 for report from the IO**. Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Pooja
(Application for extension of interim bail of Pooja)
FIR No 292/2014
P. S. Rajinder Nagar

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. S.N.Shukla, learned LAC for applicant through VC.

At request, put up on **02/11/2020 for report from the IO**. Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Sunil @ Kalu
(Application for extension of interim bail of Surender)
FIR No 303/2014
P. S.Subzi Mandi

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Neeraj Kumar Jha, learned counsel for applicant through VC.

At request, put up on **03/11/2020 for report from the IO**. Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Raj Bahadur & Ors
(Bail Bond of Vasudev Prasad)
FIR No 130/2014
P. S.Kamla Market

29.10.2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Sh. Dipanshu Chugh, Adv. Ld. Counsel for the surety.

Verification of bail bond received. Surety is present through VC. Bail bond is accepted till 02.11.2020. Surety is directed to appear in person to complete the procedure of putting the thumb impression etc. Put up for **02.11.2020.**

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Pooja Etc.
(Application for interim bail for Mohit Sharma)
FIR No 292/2014
P. S.Rajender Nagar

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Anang Pal Singh, learned counsel for applicant through VC.

At request, put up on **02/11/2020 for report from the IO**. Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Pramod & others
(Bail bond of Pramod)
FIR No 485/2014
P. S. Timar Pur

29.10.2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Sh. Saurabh Singh, Ld. Counsel for sureties.

Verificatiaon report of both the bail bond received, However the bail bond having the surety Narender is not verified. Same be verified by the IO for the next date. Ld. Counsel submits that surety Naredender is also not available today. Put up for **02.11.2020.**

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Ashu Atta
(Application for interim bail of accused Rahul Tyagi)
FIR No 210/2018
P. S. Prashad Nagar

29.10.2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Pankaj Srivastav, learned counsel for applicant through VC.

At request, put up for arguments/order on **02/11/2020**.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020

State Vs Bhola
(Regular Bail Application of Bhola)
FIR No 79/2018
P.S. Kotwali

29.10.2020

Fresh bail application received.
Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Vinay Kumar, learned counsel for applicant through VC.

At request, put up for **09/11/2020 for report from IO**. Interim bail is extended till next date of hearing. Copy of this order be sent to concerned Jail Superintendent.

(CHARU AGGARWAL)
First Link/ASJ-02/Delhi/29.10.2020